

HARYANA VIDHAN SABHA

SIXTH REPORT

OF THE

Committee on the Welfare of Scheduled Castes and Scheduled Tribes

19 th

Presented to the House on the March; 1981

HARYANA VIDHAN SABHA SECRETARIAT,

CHANDIGARH.

MARCH, 1981.

CONTENTS

			Pages
1.	Composition of the Committee		
2.			(iii)
4.	Introd	ucuon	(v)
3.	Repor	t;	(.)
	1.	Town and Country Planning Department.	1—3
	2.	Printing and Stationery Department.	2 5
4.		dices:	35
	(i)	Statements showing the position of persons belonging to Scheduled Castes in the Town and Country Planning Department and Printing and Stationery Department in various categories of posts as on 31st March, 1980.	6—11
	(ii)	General Recommendations:	12—13
	(iii)	Procedure for implementation of the recommendations of the Committee in previous reports.	

COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES FOR THE YEAR 1980-81

Chairman

1. Captain Mange Ram, M.L.A.

Members

- 2. Shri Bhagi Ram
- 3. Shri Ishwar Singh
- 4. Shri Jai Narain Khundia
- 5. Shri Lehri Singh Mehra
- 6. Shri Narain Singh
- 7. Shri Prit Singh Rathee
- 8. Shri Raghu Nath Goyal
- *9. Shri Ram Kishan

Secretariat

1. Shri Raj Krishan

Secretary

2. Shri S. S. Ahalawat

Deputy Secretary

3. Shri Chander Parkash

Under Secretary

Note:— *Shri Ram Kishan resigned from the Membership of the Committee with effect from the 30th July, 1980.

On 16th December, 1980, Rao Bansı Singh was elected member of the Committee for the remaining term of the year 1980-81.

INTRODUCTION

- 1. I, the Chairman of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes, having been authorised by the Committee in this behalf, present this report on the grant of various benefits to the members belonging to the Scheduled Castes and Scheduled Tribes as also on their reservation/representation in the Town and Country Planning Department and Printing and Stationery Department.
- 2. The Committee examined the Administrative Secretaries/the representatives of the above said Departments.
- 3. A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.
- 4. The Committee places on record its appreciation of the valuable assistance given by the Commissioner and Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department and his staff and are thankful to the Heads of the Town and Country Planning and Printing and Stationery Departments and their representatives who appeared before the Committee for oral examination. The Committee places on record the commendable services rendered by the Secretary, Deputy Secretary and Under Secretary and other Secretariat staff of the Haryana Vidhan Sabha to them in their deliberations.

Chandigarh, the 3rd March, 1981. CAPTAIN MANGE RAM
CHAIRMAN

REPORT

The first meeting of the Committee was fixed on 5th May, 1980 in the Committee Room of the Haryana Vidhan Sabha Secretariat. The Vidhan Sabha Secretariat explained to the Committee its scope and functions etc. The Committee in this meeting desired that the material for framing the questionnaire of the various departments may be asked at the earliest. As a result of this decision of the Committee the Vidhan Sabha Secretariat requested the following departments to supply the material as early as possible:—

- 1. Town and Country Planning Department;
- 2. Printing and Stationery Department;
- 3. Public Relations Grievances and Cultural Affairs Department;
- 4. Forest Department;
- 5. Development and Panchayats Department;
- 6. Labour and Employment Department; and
- 7. Urban Estates Department;

The Committee in its meeting held on 22nd July, 1980, framed the questionnaire on the material received from the Town and Country Planning department. On receipt of the replies to the questionnaire framed by the Committee, the Committee orally examined the representatives of the Town and Country Planning Department on 7th, 14th and 22nd October, 1980.

The Committee desired to know as to whether the summary of the recommendations contained in various reports issued by the Commissioner for Scheduled Castes and Scheduled Tribes under Article 338 of the Constitution of India in so far as they pertain to the Town and Country Planning Department of the State of Haryana, have been implemented or not. The departmental representatives during the course of oral examination replied that there is nothing specific in the recommendations contained in the various reports which pertain to the Town and Country Planning Department of the State of Haryana.

Further in one of its meetings the Committee desired to know whether orders of the Government of Haryana for filling up the posts through direct recruitments/promotions and in ad-hoc recruitments, relaxation of qualifications etc. etc. for the persons belonging to Scheduled Castes are being strictly complied with. The Departmental Representatives assured the Committee that the orders/instructions of the Government of Haryana are being complied with strictly. The Committee, further desired that the Town and Country Planning Department be asked to supply the information regarding the percentage held by the Scheduled Castes in each category of posts in each class of services. The Department in its written reply supplied a copy of the statement showing the desired information which has been given in Annexure 'A'.

Relaxation in

The Committee on going through the reply sent by the Department was pained to know that in the case of recruitments of Scheduled Castes and Scheduled Tribes, the Department had not strictly complied with orders/instructions of the Government issued by the Government from time to time.

the Committee recommend that the Town and Country Planning Department should take up the case with the Government for relaxation in age limit for the recruitment of persons belonging to S.C. and S.T. against the reserved posts and the Committee further desired that the action taken by the Department in this respect may be communicated to the Committee.

Representation of Backward Classes in the Department

The Committee during the course of oral examination of the representations of the Department desired that the latest position regarding filling up the posts in respect of candidates belonging to Backward Classes in the Town and Country Plan-

ning Department, be supplied. The Department supplied the desired information and after going through the information supplied by the Department, the Committee recommend that the shortfall in the various categories of posts should be filled up immediately and the action taken in this regard may be communicated to the Committee at the earliest.

The Committee desired to know the reasons of shortfall in Class III posts reserved for Scheduled Castes and Scheduled Tribes in Shortfall in the Department the Town and Country Planning Department during the years 1977-78, 1978-79 and 1979-80 till 31st March, 1980, which were 8%, 6.4% and 6.8% respectively. The Department during the course of Orace III Technical pasts was the

Committee that the shortfall in respect of Class III Technical posts was due to non-recruitment during these 3 years. Out of 336 such posts only 135/ stand filled up which includes 10 employees belonging to Scheduled Castes. Out of 201 vacant posts, only 54 posts were notified by the S.S.S. Board in 1979-80 which included 10 posts reserved for S. C. by the Board. The Committee recommend that the Department should take up the matter with the S.S.S. Board and get the recommendations made by the Board at the earliest so that the shortfall in Class III (Technical) posts may be made up. The Committee further recommend that the efforts made by the Department may be intimated to the Committee.

Extra Coaching in Technical Recruitment

During the course of oral examination the representatives of the Department informed the Committee that the persons belonging to Scheduled Castes and Scheduled Tribes and Backward Classes are not available due to lack of technical qualifications prescribed by the Department for different categories of posts. The Department in its written reply

supplied the information showing the qualifications and experience of Technical staff and after going through the information supplied by the Department, the Committee recommend to the Government that extra coaching be given to the persons belonging to these classes studying in the Engineering Institutions or other Technical Institutions in the State so that they may be able to get appointments on various technical posts. The Committee further desired that the steps taken in this direction may also be communicated to the Committee within the shortest period.

Concession/Relaxation in general

The Committee desired to know the type of concessions/relaxation in general given to the members of Scheduled Castes and Scheduled Tribes and Backward Classes for the Welfare of these communities in the Town and Country Planning Department during the last three years. The

Department in its written reply informed the Committee that no special concession has been given by the Town and Country Planning Department to the members of the Scheduled Castes/Scheduled Tribes and Backward Classes during the last 3 years as this Department has no such scheme at present.

The Committee after going through the written reply of the Department recommend that the Department should approach the Government that special concession/relaxation be given to the members of the Scheduled Castes/ Scheduled Tribes and Backward Classes so that the deficiency caused due to non-availability of candidates may be made up and the efforts made by the Department in this regard be communicated to the Committee.

Special Incentives to Patwaris

During the course of oral examination, the Committee was informed by the Department that against 37 posts of Patwaris in the Department only 9 posts are filled up and there is no/ person belonging to Scheduled Castes and Scheduled Tribes who has been appointed against the post of Patwari.

The Department stated that this shortfall is due to non-availability of Patwaris belonging to Scheduled Castes and Scheduled Tribes because they preferred to join the Revenue Department instead of Town and Country Planning Department.

Keeping in view the above stated fact, the Committee strictly recommend that the Department should approach the Govt. and bring all the facts to the notice of the Government in this regard and desire that some suitable incentives by way of special pay or other allowances may be given to the Patwaris recruited in this Department so that this deficiency may not arise in future and the work of the Department may not suffer on this account.

Joint cadre of field and headquarters staff (Ministerial)

During the course of oral examination the representatives of the Department stated that the shortfall in Class III Ministerial staff is due to a conflict prevalent during the last two years for having a joint cadre of the field and headquarters staff and the decision in this regard is still awaited.

The Committee, therefore, recommend that this matter should be taken up immediately with the Government, on top priority basis so that the promotion avenues may be opened for the employees in the Department and this shortfall may be made up at the earliest. The action taken in this behalf may be communicated to the Committee at the earliest opportunity.

Printing and Stationery Department

The Committee in its meeting held on 29th July, 1980 framed the questionnaire on the material received from the Printing and Stationery Department. On receipt of the replies to the questionnaire framed by the

Committee, the Committee orally examined the representatives of the Printing and Stationery Department on 20-10-1980, 10th, 17th and 25 Nov., 1980 and 8th December, 1980.

The Committee desired to know as to whether the summary of the recommendations contained in various reports issued by the Commissioner for Scheduled Castes and Scheduled Tribes under Article 338 of the Constitution of India, in so far as they pertained to the Printing and Stationery Department of the State of Haryana, had been implemented or not. The Departmental representatives during the course of oral examination replied that there was nothing specific in the recommendations contained in the various reports which pertained to the Printing and Stationery Department of the State of Haryana.

Further in one of its meetings, the Committee desired to know whether the orders of the Government of Haryana for filling up of the posts through direct recruitment by promotion for the persons belonging to the Scheduled Castes/Scheduled Tribes were being strictly complied with. The Departmental representatives assured the Committee that the orders/instructions of the Government of Haryana are being complied with strictly. Committee further desired that the Printing and Stationery Department be asked to supply the information regarding the percentage held by the Scheduled Castes in each category of posts in each class of service. The department in its written reply supplied a copy of the statement showing the desired information which has been given in Annexure 'B'.

Advertisement for Technical posts

During the course of oral examination of the representatives of the Printing and Stationery Department, it had come to the notice of the Committee that in the case of reserved technical posts for Scheduled Castes/Backward Classes candidates, these technical posts are re-advertised for the second time with the condition that if suitable candi-

dates beloning to these classes are not available, such posts will be filled up from amongst the candidates belonging to general category. The Committee was not satisfied with this system and strongly recommend to the Government that the technical posts should also be re-advertised for the third time and this condition should be imposed at the third time only and not at the second time as is being done now. The Committee, further, desired that action taken in this regard may be intimated to the Committee.

While examining the point regarding reserved posts of 'Folding Machine Operator', the departmental representatives Method of Recruit- informed the Committee, that there are 4 posts of Folding Machine Operators in the department at present. Fourth post could not be filled up through promotion ment.

because of non-availability of candidates belonging to Scheduled Castes. The Committee desired as to whether the fourth post was advertised for the candidates of Scheduled Castes, who were not available in the department through promotion quota. The departmental representatives informed the Committee that they would look into the matter as the desired information was not readily available with them and they would inform the Committee in the next meeting.

In its next meeting, the departmental representatives informed the Committee that the recruitment to the post of Folding Machine Operator is made as per departmental rules. "In the case of Folding Machine Operator, Gathering Machine Operator and 3 Knife Trimmer Operator by promotions amongst the Ware-house operators, provided that qualify the departmental test or by direct recruitment." Before filling up the post of Folding Machine Operator by promotion, the Committee recommend that since an alternate method of recruitment i.e. direct recruitment was available, it should have been resorted to in case of Scheduled Castes candidates not being available from the department. It is now desired that in future this alternate method of recruitment should also be tried and the decision taken in this regard may be intimated to the Committee.

While examining the point regarding filling up the post of Distributor, the departmental representatives in its written reply informed the Committee that "amongst 13 filled posts of distributors, three were Scheduled Castes employees, two of which were promoted as compositors in 4/75 and 8/77 and one reverted as Mazdoor on his request 1/79".

The Committee desired that to wipe out the non-availability of distributors, the Printing and Stationery Department should approach the Government to direct the Industrial Training Department to start the training of Distributors in the Industrial Training Institutes and Employment Exchanges may give wide publicity to attract more candidates to this trade in the I. T. Is in the State of Haryana. The action taken in this regard may also be intimated to the Committee.

During the course of oral examination the Committee desired to know the steps taken by the Printing and Stationery Department Filling up the to get the Harijan candidates for recruitment to the vacant vàcánt posts. posts in the Department through Public Service Commission and S.S.S. Board, Haryana, at the earliest and also desired that the detailed information in this respect be submitted to the Committee. After going through the information supplied by the Department. Committee strongly recommend that the Department should approach the S. S. S. Board and P. S. Commission through Government for filling up the vacant posts in the Department at the earliest, and this process should be completed by the S.S S. Board/Commission within the shortest possible time so that the reserved post may not remain vacant for an unnecessarily long period. The steps taken by the Department in this regard may be intimated to the Committee.

ANNEXURE—A

Statement showing the percentage of Scheduled Castes/Scheduled Tribes employees in various categories of posts in the Department as on 31-3-1980.

Name of the posts	Sanc- tioned posts	Filled up	S.C./ S.T.	Percentage on filled up posts	Mode of recruitment
1	2	3	4	5	6
CLASS I (Technical)					,
Senior Town Planner	3	3		_	By promotion
Regional Town Planner	1	1	_		—do⊶
Distt. Town Planner	13	13			_do_
Asstt. Town Planner	39	25	_		Direct 75% & by promotion 25%
CLASS III (Technical)					
Planning Assistant	27	15	1	6.66%	Direct 40 % & by promotion 60 %
Senior Draftsman	13	13	2	15.4%	by promotion
Junior Draftsman	39	18	_	_	Direct 50 % & by promotion 50 %
Asstt. Draftsman	80	27	1	3.5%	Direct 67% & by promotion 33%
Tracer	26	14		7.1%	Direct 75% & by promotion 25%
Sectional Officer	74	17	1	6%	Direct
Field Investigator	36	24	1	4.1%	Direct 75% & by promotion 25%
Building Inspector	40	7	mespel		Direct

1	2	3	4	5	6
CLASS III (Ministerial)		•			
Superintendent	2	2		— В	y promotion
Head Assistant	3	2		$\overline{}$	<u>—</u> do—
Head Clerk	19	15	1	6.67%	do
Acetts Assistant	1	1	_		do
Assistant	21	14	3	21.43%	—do—
Accounts Clerk	31	20	5	25%	-do-
Senior Scale Steno	3	1	1	100 %	do
Junior Scale Steno	17	10	3		Direct & also promotion
Steno-Typist	40	20	5	25%	do
Clerk	89	47	9	19%	do
Kanungo	1	1		- By promotion	
Patwari	37	9	_	- Direct	
Driver	10	5	1	20 %	do
Gestetner Operator	1	1]	By promotion
Ferro Printer	1	1		-	-do- ·
CLASS IV					•
Daftri	1	1		→	By promotion
Peon	131	80	12	15%	Direct
Sweeper	10	5	5	100%	—do—
Chowkidar	10	5	_		—do—
Khalasi	40	13	8	69.25%	-do-
Ferro-Khalasi	13	9			—do—
Sweeper-cum-Chowkidar	8	7	7	100%	-do-

ANNEXURE 'B'

Class/Category-wise percentage held by Scheduled Castes/Scheduled Tribes in Printing and Stationery Department, Haryana as on 31.3,1980

	7 3			
CLASS I	% of posts held by, SC/ST			
1. Controller	Nil Posts filled from the H.C.S. cadre.			
CLASS II	H.C.S. cadre.			
1. Deputy Controller	Vacant			
2. Administrative Officer	Nil			
3. Assistant Accounts Officer	Nil Posts filled from S.A.S. cadre.			
4. Assistant Controller, (Ministerial)	Nil			
5. Assistant Controller, (Technical)	Nil			
6. Press Manager	Nıì			
CLASS III (Ministerial)	•			
1. Superintendent	Nil ,			
2. Manager	Nil			
3. Senior Auditor	Niı			
4. Head Assistant	Ni.			
5. Assistant Incharge	25%			
6. Assistant	16%			
7. Stenographer	Nil			
8. Junior Auditor	Nil			
9. Steno Typist	Nil			
10. Clerk	18%			
11. Duplicating Operator	Niı			
12. Addresographer	Nil			
13. Photedar	Nil			

		3		
14.	Head Mechanic		Nil	
15.	Mechanic		9%	
16.	Carpenter		Nil	
17.	Driver		Nil	
CL	ASS IV			
1.	Press Daftri		33%	
2.	Packer		47%	
3.	Peon		30 %	
4.	Mazdoor		33 %	
5.	Chowkidar		Nil	
6.	Sweeper-cum-Chowkida	ar	100%	•
CLASS III (Technical)				
1.	General Foreman		Nil	•
2.	Section Holder (Compo	sing)	Nil	•
3.	Section Holder (Mono)		Nil	• `
4.	Section Holder (Binding	g)	33 %	
5.	Section Holder (Printin	g)	Nil	
6.	Section Holder (Compu	uting)	Nil	
7.	Section Holder (Process	s)	Nil	•
8.	Section Holder (Offset F	rinting)	Nil	
9,	Assistant Section Holde	r (Composing)	50%	٠
10.	-do-	(Mono)	Nil	•
11.	-do-	(Binding)	Nil	,
12.	-do-	(Printing)	Nil	5
13.	-d o-	(Process)	Nil	
14.	- do-	(Offset Printing)	Nil	•
15.	Computers		20%	**
16.	Compositors		22%	

17.	Senior Machineman	20%
18.	Junior Machineman	25%
19.	P.O. Reader	20%
20.	Readers	25%
21.	Revisors	Nil
22.	Copy Holders	12%
23.	Mono Operator	Nil
24.	Mono Mechanical Overseer	Nıl
25.	Press Mechanic	50%
26.	Galley Proof Press Man	Nil
27.	Impositors	25%
28.	W.H.O.	Nıl
29.	Tradle man	20%
30.	Super Caster	Nil
31.	Mono Caster	Nil
32.	Binders	21 %
33.	Electrician	Nil
34.	Carpenter	60%
35.	Camera Operator	Nil
36.	Helio Printer	Nıl
37.	Attendent	Ņil
38.	Plate Grainer	Nil
39.	Four Colour Web Offset Machine Operator	Nil
40.	Offset Inker	25%
41.	Two Colour Web Offset Machine Operator	50%
42.	Two Colour Sheet Fed Offset Machine Operator	Nıl

43.	Folding Machine Operator	Nil
44.	Gathering Machine Operator	Nil
45.	Three Knife Trimmer, Machine Operator	Nil
46.	Romayor Offset Machine Operator	Nil
47.	Dominent Offset Machine Operator	Nil
48.	Perfecta Cutting Machine Operator	Nil
49.	Sewing Machine Operator	Nil '
50.	Knife Grinding Machine Operator	Nil
CL	ASS IV (Technical)	
1.	Inkers	22%
2.	Distributors	Nil
3.	Metal Melter	Nil
4.	Mono Attendant	50 %
5.	Mazdoors	21%
6.	Press Daftri	35%
7.	Learner Binder	32%

General Recommendations

Keeping in view the dearth of suitable candidates belonging to Scheduled Castes and Scheduled Tribes for various posts, the Committee recommend to the Government that Kurukshetra University, Agricultural University, Hissar and Maharishi Dayanand University, Rohtak should frame schemes to provide facilities to the Students belonging to Scheduled Castes and Scheduled Tribes in respect of Hostel facilities, Coaching and award of Scholarships etc. for the welfare of Scheduled Castes and Scheduled Tribes boys/girls of the Haryana State. The schemes formulated in this behalf may also be intimated to the Committee through Director, Social Welfare Department, Government of Haryana.

- 2. There is a vast scope for employment in the Universities under the control of the Haryana Government, these days. It is, therefore, essential in the larger interest of the Society that employment avenues may be opened liberally for the benefit of Scheduled Castes and Scheduled Tribes with a view to improve the over-all employment situation of the weaker sections of the society. The enlightened institutions like the Universities should be much more liberal in this matter as no body can understand the constitutional provisions better than those who are connected with Education and are responsible for the youth of the State.
- 3. The members of the Committee observe from their personal experience that intolerable negligence has been shown by various Haryana Government Departments in properly persuing the orders/instructions issued by the Government for the welfare of the Scheduled Castes and Scheduled Tribes from time to time and as a result of this, persons belonging to Scheduled Castes were deprived of employment opportunities in the Government and the beneficiaries were deprived of the benefits reserved for them.
- 4. The Committee observed during the course of departmental examination that a sufficient back-log in various cadres of the Government services is yet to be filled up to a great extent. The Committee are very much pained to observe that unless sincere efforts are made by the Government Departments with necessary sincerity the object of the Government Rules, Policies & Instructions issued from time to time for the welfare of the Scheduled Castes will not be successfuly achieved.
- 5. Keeping in view the back-log of the deficiency of suitable candidates belonging to Scheduled Castes and Scheduled Tribes, the Committee strongly recommend that sustained efforts be made by all the Departments to recruit such candidates at the earliest. The Committee further recommend that a special cell in the Directorate of Social Welfare Department be set up to reivew the deficiency of Scheduled Castes candidates in recruitments made all over the State by all the Departments be strengthened to do the job properly and desired that report about results achieved in this regard may be sent to it for its information.

Special Grant and Training facility to the deserving Students.

The Committee undertook the tour of the various States and observed that certain States like Kerala give a special grant varying from Rs. 100/- to Rs. 150/- to the deserving students belonging to the harijan caste and the Social Welfare Department is running a pre-examination Training Centre for giving training to Scheduled Castes and Scheduled Tribes candidates appearing for Public Service Commission

competitive examinations conducted by the State Public Service Commission.

The Committee, therefore, recommend to the State Government to consider the desirability/feasibility of providing such incentives/facilities to the persons belonging to the Scheduled Castes and Scheduled Tribes in the State of Haryana.

The Committee during its tour held a discussion with the Chairman and Officers of the Social Welfare Department of the Kerala Eradication of State. During the course of discussion, it was revealed untouchability that the Kerala Government has set up a separate police squad to take prompt action if any instances of untouchability or harassment of the depressed classes are brought to their notice and strict action is taken against the guilty persons.

The committee, therefore, recommend to the Government to set up such a type of agency in the State of Haryana also so that untouchability may be eradicated from the society.

ANNEXURE 'C'

Procedure for Dealing with the Implementation of the Recommendations/ Observations of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

- (a) After a Report is presented to the Haryana Vidhan Sabha, copies thereof will be forwarded by the Secretary, Haryana Vidan Sabha to the Secretary to Government, Haryana Welfare of Scheduled Castes and Backward Classes Department and not directly to the Administrative Secretaries concerned with the subject matter of the Report.
- (b) The Welfare of Scheduled Castes and Backward Classes Department will initiate action on the Report and ask the Administrative Secretaries concerned with the subject matter of the Report to consider the recommendations of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes, a copy of the letter being endorsed to the Head of Department concerned simultaneously, General recommendations will be dealt with in the Welfare of Scheduled Castes and Backward Classes Department.
- (c) Heads of Departments concerned shall furnish their comments on the recommendation of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to the Administrative Secretaries concerned, on receipt of the Report of the Committee.
- (d) The Administrative Department concerned will then take immediate steps for implementation of the recommendations of the Committee concerning it. It will take the case to the Minister Incharge of the Department or to the Council of Ministers, as the case may be.
- (e) The cases in which the Administrative Department does not agree with the recommedations of the Committee will be forwarded to the Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department with detailed reasons for comments. The Department of Welfare of Scheduled Castes and Backward Classes will examine such cases and offer their comments.
- (f) The Administrative Department will then take immediate steps for arriving at a decision in such cases. It would take such cases to the Minister Incharge of the Department or to the Council of Ministers, if necessary, in corporating in the Memorandum for the Views of the Department of Welfare of Scheduled Castes and Backward Classes.
- (g) After a decision has been taken at the appropriate level, the same will be communicated to the Secretary, Haryana Vidhan Sabha by the Administrative Department under intimation to the Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department.

- (h) Cases involving disciplinary action and financial and other irregularities should be placed before the Minister concerned or the Council of Ministers, as the case may be, even though the recommendation of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes is proposed to be accepted. Cases involving financial irregularities will invariably be decided in consultation with the Finance Department.
- (i) The Secretary, Haryana Vidhan Sabha will prepare a statement showing the action taken on the report of the Committee and place it before the Committee. Further comments of the Committee, if any, will be communicated to the Department of Welfare of Scheduled Castes and Backward Classes for necessary action.
- The Department of Welfare of Scheduled Castes and Backward Classes will maintain a list of outstanding recommendations of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes and periodically remind the Department concerned. A quarterly report ending 31st March, 30th June, 30th Sept., and 31st December will be furnished by the 15th April, 15th July, 15th October and 15th January to the Department of Welfare of Scheduled Castes and Backward Classes by the Heads of Departments/Administrative Secretaries about the implementation of the recommendations of the Committee and the Department of the Welfare of Scheduled Castes and Backward Classes will intimate to the Committee within five weeks from the expiry of each quarter the action taken or proposed to be taken on the recommendations/ observations of the Committee as also the names of those Departments which had not furnished the quarterly reports (For example the information for the quarter ending 31st March will be furnished to the Committee by the 1st week of May). Every effort should be made to expedite the action on the recommendations/observations of the Committee and this work should be treated as a general rule on "Top Priority" basis.

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